

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/147/2016

NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mahadev v

Respondent-4

cricket

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. As seen from the previous hearings, there was no representation on behalf of both the parties. One last and final opportunity is given to the Petitioner for causing his appearance, failing which appropriate order will be passed. Put up on 09.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)